

termination on 11.2.69. Subsequently a Letters patent Appeal against this decision was filed by the Department and the High Court rejected the same on 5.1.1971. The High Court also refused permission on 22.6.71 to appeal to the Supreme Court. It is therefore, proposed to appeal to the Supreme Court in the matter.

In the meanwhile a notice of contempt was received from the High Court. The case was fixed for 3rd August, 1971, but was not heard on that date.

#### Indo-Tibet Border Police

7650. SHRI PARIPOORNANAND PAINULI Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Indo-Tibet Border Police authorities have branded Tehri-Garhwal people as Communists and for that reasons jobs have been denied to them and the services of many others, serving in the Indo-Tibet Border Police, have been terminated ;

(b) if so, the reasons therefor ; and

(c) how many persons from Tehri-Garhwal have been employed in the Indo-Tibet Border Police during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) No, Sir

(b) Does not arise.

(c) 149 persons were recruited from the Tehri-Garhwal area during the three years, 1968—1970.

Damage caused to the properties of fishermen by splinter Rockets fired from Thumba Rocket Station

7651. SHRI M. K. KRISHNAN Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether the attention of Government has been drawn to the damage caused to the fishing nets and properties of fishermen living in the precincts of the Thumba Rocket Station, Trivandrum (Kerala) due to the splinter rockets fired from that station ;

(b) whether any steps have been taken by Government to prevent the damage being

caused to the fishing nets due to the splinter rockets ; and

(c) if so, the action so far taken or proposed to be taken in the matter ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir. There have been some instances of damage caused to the fishing nets due to debris of rockets in the ocean, but no damage to any other properties has been reported.

(b) and (c). A special committee including representatives of Fishermen, the Government of Kerala and ISRO investigates into complaints of damage to fishing nets and based on their findings compensation is given.

#### Export of Computer 'Software'

7652 SHRI R. P. DAS : Will the PRIME MINISTER be pleased to state :

(a) whether Government's attention has been drawn to a survey report which was conducted at the instance of the U. N. O. recently about the popularity of computers and, if so, the particulars thereof ; and

(b) whether Government are now in a position to export computer Soft-Ware' to other countries ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) Government of India is aware of the findings of the survey conducted by United Nations with the aim of obtaining an idea of the number of computers in developing countries and their use. The survey brought out that amongst the developing countries, three had no computers and five had only one computer each. The computers installed in India in 1968 were 111, (though the number in 1970 rose to 126), followed by 33 in Chile and 14 in the Republic of Korea, Trinidad and Tobago. The survey has brought out that the computers in developing countries are used for work relating to demography, census and Government administration and accounting. These applications are similar to those first made, when computers were introduced in the public sector, in the industrially advanced countries. The survey also

that computers are especially important in the essential role technology has to play in reducing disparities between the rich and the poor countries.

(b) In view of the availability of a large number of technical personnel at comparatively lower wages in India, there is, in principle, good potential for the development of computer software for export. Successful software export does not depend on this factor alone and there are other organisational features to be met. Government sometime back took a decision to allow the import of computers under certain conditions to promote the growth of export-oriented software generation activities.

#### Detention of Ex-M.L.A. and Ex-M.P. without trial

7653. SHRI R. P. DAS : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Dr. Golan Yazdani, Ex-M.L.A. and Syed Badrudduja, Ex-M.P. of West Bengal are being detained still without trial under the Maintenance of Internal Security Act ; and

(b) if so, the reasons for delay in prosecuting them in a Court of Law ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). Inquiries in regard to the involvement of Shri Syed Badrudduja and Dr. Gholam Yazdani in espionage activities for Pakistan are still in progress. They have been, however, detained, with a view to preventing them from acting in a manner prejudicial to the security of India, and reference made in that connection to the advisory board, in accordance with the provisions of Maintenance of Internal Security Act, 1971. The advisory Board has reported that there is in its opinion sufficient cause for their detention.

#### Crisis in Coffee Industry

7654. SHRI DINEN BHATTACHARAYYA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the demand for coffee in the international market has fallen steeply creat-

ing a crisis for the India coffee industry ; and

(b) if so, the steps Government propose to take to help the industry in the crisis ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) No, Sir.

(b) Does not arise.

#### Export of Coffee to Latin American and African Countries

7655. SHRI DINEN BHATTACHARAYYA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have ever explored the possibility of exporting Coffee to Latin American or African countries ; and

(b) if so, the particulars thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). There is no question of exploring the possibility of exporting coffee to Latin American or African countries as these countries themselves are the leading exporters of coffee.

#### Export of Surplus Raw Rubber and Rubber manufactured Goods

7656. SHRI DINEN BHATTACHARAYYA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government are studying the possibilities of exporting surplus raw rubber ;

(b) whether Government have got any response from any country which normally purchases rubber from Malaysia ;

(c) if so, the particulars thereof ;

(d) whether Government have any plan to export rubber manufactured goods ; and

(e) if so, the broad outlines of the Plan ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) to (c). The Government has recently been exploring the